

**IN THE COURT OF HHJ SHRI K.M. JAISWAL**  
**ADDL SESSIONS JUDGE OF C.R NO.58**  
**BOARD OF C.R. No. 58**  
**DATED 25.06.2020**

<b>SR. NO</b>	<b>CASE NO.</b>	<b>PARTIES NAME</b>	<b>STAGE</b>
1	SC 716/12	The State DCB CID Vs Parvez Iqbal Tak	Say and Hearing on Exh 648 and Exh.650
2	BA 1249/20 And Exh.81 SC 88/18	<b>The State of Kherwadi Police Station Vs Mohd. Niyaj Mohd. Siraj Hashmi and others 3</b>	Say and Hearing on BA and Exh.81 (Email Application)
3	MA 171/20 in SC 135/17 @ 310/17	he State Of Maharashtra Through Shivaji Nagar Police Station Vs Mohaammed Fakir Shaikh And Ors	

4	SC 597/17	The State Mankhurd Police Station Vs Shivpoojan Sukhnandan Jaiswar	Say and Hearing on Exh.40
5	SC 776/15	BHANDUP POLICE STATION. Vs SAMEER SURESH CHAVAN AND ORS.08	Say and Hearing (Exh.220 to Exh.224)
6	SC 163/18	The State of Azad Maidan Police Station Vs Vijay Kumar Tarchand Sen @ Marwadi	Say and Hearing on Exh.137
7	SC 267/17	SANTACRUZ POLICE STATION Vs PAWANKUMAR BANARAS RAUT	Say and Hearing Exh.6

8	SC 503/14	The State R.C. F. Police Station Vs Shankaribai Jumesh Rathod and 2 Ors.	Say and Hearing on Exh.151
9	SC 137/18	he State of V.P. Raod Police Station Vs Jamanaprasad Ramgopal Shukla and 1 Accud.	Say and Hearing on Exh.18
10	SC 166/20	The State of Maharashtra - Wadala Rly. Police Station Vs Amol Shankar Sonawane and others 03	Say and Hearing on Exh.3
11	SC 784/12 @ 460/13	The State R.C.F PStn. Vs Vijay @ Viju Bhaskar Kedare and 1 anr.	Say and Hearing on Exh.40

12	BA 1259/20 in SC 274/17	Mr. Raju Tulsiram Chauhan Vs The State	Hearing on Exh.2
13	SC 526/17	The State Agripada Police Station Vs Rahul Kashiram Shrivardhankar	Say and Hearing on Exh.58
14	SC 250/17	SHIVAJI PARK POLICE STATION. Vs LALBAHADUR DEVRAJ SHASTRI	Say and Hearing on Exh.20